

**Mr. Speaker:** Yes. I agree that it should state that it was in respect of Shri K. D. Malaviya that that statement was made.

**श्री मधु लिमरो (मुंगेर) :** अध्यक्ष महोदय, एक विशेषाधिकार का प्रश्न और उठ गया है। कल मनीराम बागड़ी की जमानत देने के लिए... (व्यवधान)... एक सेक्रेट सुन लीजिए, कल काशीराम गुप्त और मोर्य साहब जमानत देने के लिए तैयार थे, मैजिस्ट्रेट ने इनका अपमान किया है...

**अध्यक्ष महोदय :** मैं इस वक्त उसको नहीं ले सकता... (व्यवधान) आपने मुझे लिखा है, मुझे देखने दीजिये... (व्यवधान)... आर्डर, आर्डर। इस तरह से नहीं उठया जा सकता।

**श्री मोर्य (अलीगढ़) :** अध्यक्ष महोदय, ...

**अध्यक्ष महोदय :** मिस्टर मोर्य, मेरे पास वह आया है। मैं देखूंगा। सबालों के घंटे में कोई चीज मुझे लिखी जाय तो मैं कैसे देख सकता हूँ? (व्यवधान)

**श्री मोर्य :** मैजिस्ट्रेट हम लोगों के बयान का यकीन नहीं करते। कहते हैं कि आप झूठ भी बोल सकते हैं, आप तीन महीने के बाद मेम्बर आफ दि पार्लियामेंट नहीं भी रह सकते... (व्यवधान)

**Mr. Speaker:** That is not required here.

12.06 hrs.

#### PAPERS LAID ON THE TABLE

##### INDIAN TOURISM CORPORATION AMALGAMATION ORDER

**The Minister of Law (Shri G. S. Pathak):** I beg to lay on the Table a copy of the Indian Tourism Corporation Amalgamation Order, 1966, published in Notification No. S.O. 2852 in Gazette of India dated the 1st Octo-

ber, 1966, under sub-section (5) of section 396 of the Companies Act, 1956. [Placed in Library. See No. LT-7365/66].

##### STATEMENT re CHIEF MINISTER'S CONFERENCE

**The Minister of Food, Agriculture, Community Development and Cooperation (Shri C. Subramaniam):** I beg to lay on the Table a statement regarding the conclusions reached at the Chief Ministers' Conference, held in New Delhi on the 16th November, 1966. [Placed in Library. See No. LT-7366/66].

##### NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):** I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (1) The Madhya Pradesh Rice Procurement (Levy) Second Amendment Order, 1966, published in Notification No. G.S.R. 1725 in Gazette of India dated the 8th November, 1966.
- (2) The Roller Mills Wheat Products (Price Control) Amendment Order, 1966, published in Notification No. G.S.R. 1757 in Gazette of India dated the 10th November, 1966.
- (3) The Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control Amendment Order, 1966, published in Notification No. G.S.R. 1758 in Gazette of India dated the 10th November, 1966.

[Placed in Library. See No. LT-7367/66].

##### NOTIFICATION UNDER COMPANIES ACT

**The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman):** I beg to lay on the Table a